

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 147/621A/NCLT/AHM/2016(New)
C.A. No. 19/621A/CLB/MB/2012(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017**

Name of the Company: Zenet Software Ltd.

Section of the Companies Act: Section 58A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Applicant.

ROC reported that the company is in Liquidation.

Hence, this petition is closed.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of July, 2017.